## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1912

TO BE ANSWERED ON THE 3<sup>RD</sup> MARCH, 2020/PHALGUNA 13, 1941 (SAKA)

**CENTRAL GOVERNMENT RESIDENTIAL COMPLEXES IN NDMC AREA** 

1912. SHRI JANARDAN SINGH SIGRIWAL: SHRI KAUSHAL KISHORE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government/NDMC has received complaints from RWAs or taken *suo-moto* cognizance regarding damaged/broken main gates of various Government colonies including BKS Marg Phase-II located in NDMC area which is also a serious threat to security;
- (b) if so, the reaction of the Government thereto and the action taken thereon;
- (c) whether the Government proposes regular inspection of the said colonies to enhance basic amenities and beautification of Central Government residential complexes which are under the jurisdiction of NDMC;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other measures being taken by the Government to enhance the facilities including beautification of parks, roads, complexes etc. in Government residential colonies including BKS Marg Phase-II under the jurisdiction of NDMC?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) & (b): Some complaints/suggestions have been received by NDMC from RWAs about damaged/broken gates of some Government colonies, including BKS Marg, Phase-II. NDMC is also *suo motu* aware about the need to repair these gates. The tender for the work has been awarded.

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(c) to (e): NDMC officials regularly conduct field inspections and interact with RWAs and general public. The requirement of civic amenities/facilities is assessed based on findings of these interactions and inspections. Suggestions of RWAs/general public are also duly considered for provision of civic amenities like water, sewer, roads, footpath, repair of gates and civil work in parks, playing equipment/open gyms, etc.

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